



**RAJASTHAN HIGH COURT LEGAL SERVICES
COMMITTEE, JODHPUR**

**NOTICE REGARDING NATIONAL LOK ADALAT
DATED 12-12-2020**

Date: 10.11.2020

It is notified for information to all concerned that a National Lok Adalat is scheduled to be organized on 12-12-2020 (Second Saturday) at Rajasthan High Court at Jodhpur in which cases under section 138 N.I. Act, Bank Recovery Matters, Motor Accident Claim Cases, Family Dispute Matters (Except Divorce), Labour Dispute Matters, Electricity & Water Bills (Except theft Cases), Service Matters relating to Wages, Allowances and Pension Allowances, Other Civil Matters in Which Settlement is possible will be taken up.

If any party/advocate(s) are interested in placing his or her matter of above mentioned categories of cases, in the aforesaid National Lok Adalat then he/she may immediately apply with the complete details of the case(s) to the office of the undersigned.

By Order.

10/11/2020

Secretary

Rajasthan High Court Legal Services Committee
Jodhpur.